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HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **18 July 2011**, the Security Council Committee established pursuant to resolution 1988 (2011) deleted the fourteen entries specified below from the Committee's List (the 1988 List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) therefore no longer apply to the following individuals:

TI.W.76.01. Name: 1: RAHMATULLAH 2: WAHIDYAR 3: FAQIR 4: MOHAMMAD

Name (original script): رحمت الله وحید یار فقیر محمد

Title: na **Designation:** Deput Minister for Martyrs and Repatriation of the Taliban regime **DOB:** 1957 **POB:** Kotakhel village, Zormat district, Paktia province, Afghanistan **Good quality a.k.a.:** Ramatullah Wahidyar **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** 110675 **Address:** Dehbori district Ward, Kabul, Afghanistan **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.F.124.01. Name: 1: HABIBULLAH 2: FAWZI 3: na 4: na

Name (original script): حبیب الله فوزی

Title: Qazi **Designation:** a) Second Secretary, Taliban "Embassy", Islamabad b) First Secretary, Taliban "Embassy", Islamabad c) "Ambassador" at Large d) Head of United Nations Department of the Ministry of Foreign Affairs of the Taliban regime **DOB:** 1961 **POB:** Atal village, Ander district, Ghazni, Afghanistan **Good quality a.k.a.:** a) Habibullah Faizi b) Habibullah Fauzi **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** a) Afghan passport number D 010678, issued on 19 Dec. 1993 b) Afghan passport number OR 733375, issued on 28 Jul. 2005 valid until 2010 **National identification no.:** na **Address:** Dehbori district Ward, Kabul, Afghanistan **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 25 Jul. 2006, 18 Jul. 2007, 21 Sep. 2007, 3 Oct. 2008) **Other information:** His father's name is Mohammad Mangal. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.R.46.01. Name: 1: ARSALAN 2: RAHMANI 3: MOHAMMAD 4: DAULAT

Name (original script): ارسلان رحمانی محمد دولت

Title: Maulavi **Designation:** Deputy Minister of Higher Education of the Taliban regime **DOB:** 1941 **POB:** Khaleqdad village, Urgon district, Paktika province, Afghanistan **Good quality a.k.a.:** Arsala Rahmani **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** 106517 **Address:** Dehbori district Ward, Kabul, Afghanistan **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Member of the Upper House (Mashrano Jerga) of the Afghan Parliament and Head of the Education and Religious Committee of the House as of May 2007. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.H.61.01. Name: 1: SAYEEDUR RAHMAN 2: HAQANI 3: na 4: na

Name (original script): سيد الرحمان حقانی

Title: Maulavi **Designation:** a) Deputy Minister of Mines and Industries of the Taliban regime b) Deputy Minister of Public Works of the Taliban regime **DOB:** Approximately 1952 **POB:** Kunar province, Afghanistan **Good quality a.k.a.:** Sayed Urrahman **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 27 Sep. 2007) **Other information:** From Laghman Province, Afghanistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

TI.R.1.01. Name: 1: MOHAMMAD 2: RABBANI 3: na 4: na

Name (original script): محمد ربانی

Title: Mullah **Designation:** Chairman of the Ruling Council, Head of the Council of Ministers of the Taliban regime **DOB:** Approximately 1961 **POB:** Kandahar, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 20 Dec. 2005, 21 Sep. 2007) **Other information:** Reportedly deceased in April 2001. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.M.112.01. Name: 1: RAFIULLAH 2: MUAZEN 3: na 4: na

Name (original script): رفيع الله مؤذن

Title: Maulavi **Designation:** Deputy of High Court under the Taliban regime **DOB:** Approximately 1943 **POB:** Paktia province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.A.77.01. Name: 1: MOHAMMAD SEDIQ 2: AKHUNDZADA 3: na 4: na

Name (original script): محمد صديق آخوند زاده

Title: na **Designation:** Deputy Minister of Martyrs and Repatriation of the Taliban regime **DOB:** Between 1953 and 1958 **POB:** Kabul province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.Z.50.01. Name: 1: RAHIMULLAH 2: ZURMATI 3: na 4: na

Name (original script): رحيم الله زرمتى

Title: Maulavi **Designation:** Deputy (Publication) Minister of Information and Culture of the Taliban regime **DOB:** Between 1953 and 1958 **POB:** Zurmat district, Paktia province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

TI.A.10.01. Name: 1: ABDUL GHAFUOR 2: na 3: na 4: na

Name (original script): عبد الغفور

Title: Maulavi **Designation:** Deputy Minister of Agriculture of the Taliban regime **DOB:** na **POB:** Kunar province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.S.125.01. Name: 1: MOHAMMAD SOHAIL 2: SHAHEEN 3: na 4: na

Name (original script): محمد سهيل شاهين

Title: na **Designation:** Second Secretary, Taliban "Embassy", Islamabad **DOB:** na **POB:** na **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.K.120.01. Name: 1: SHAMSULLAH 2: KMALZADA 3: na 4: na

Name (original script): شمس الله كمال زاده

Title: Mr **Designation:** Second Secretary, Taliban Embassy, Abu Dhabi **DOB:** na **POB:** na **Good quality a.k.a.:** Shamsalah Kmalzada **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 3 Oct. 2008) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.A.134.01. Name: 1: SAYED 2: ALLAMUDDIN 3: ATHEER 4: na

Name (original script): سيد علام الدين أثير

Title: na **Designation:** Second Secretary, Taliban "Consulate General", Peshawar **DOB:** 15 Feb. 1955 **POB:** Badakhshan, Afghanistan **Good quality a.k.a.:** Sayed Allamuddin Atheer **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number D 000994 **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 25 Jul. 2006, 23 Apr. 2007, 21 Sep. 2007, 3 Oct. 2008) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.M.115.01. Name: 1: MOHAMMAD 2: HUSAYN 3: MUSTAS'ID 4: na

Name (original script): محمد حسين مستسعيد

Title: Mullah **Designation:** Head of Academy of Sciences under the Taliban regime **DOB:** Approximately 1964 **POB:** na **Good quality a.k.a.:** a) Mohammad Hassan Mastasaeed b) Mstasaeed c) Mostas'eed d) Mohammad Husayn Mastasaeed **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 3 Oct. 2008) **Other information:** Believed to be in the Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.D.131.01. Name: 1: MOHAMMAD 2: DAUD 3: na 4: na

Name (original script): محمد داود

Title: na **Designation:** Administrative Attache, Taliban "Embassy", Islamabad **DOB:** 1956 **POB:** Kabul **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number D 000732 **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 25 Jul. 2006, 21 Sep. 2007) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

18 July 2011